

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A. NO. 242 OF 2015&
IA NO. 462 OF 2015, IA NO. 463 OF 2015**

Dated: 05th August, 2019

In the matter of:

Maharashtra State Electricity Transmission Company Ltd. Appellant(s)
Versus	
Maharashtra Electricity Regulatory Commission &Ors. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **23.10.2019.**

Court Master/PS

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